

Sl. No.	State	No. of farm pond
6.	Chhattisgarh	55000
7.	Goa	25
8.	Gujarat	27516
9.	Haryana	61
10.	Himachal Pradesh	10361
11.	Jammu and Kashmir	1885
12.	Jharkhand	128132
13.	Karnataka	111340
14.	Kerala	5000
15.	Madhya Pradesh	50000
16.	Maharashtra	1000
17.	Manipur	2724
18.	Meghalaya	300
19.	Mizoram	2131
20.	Nagaland	603
21.	Odisha	20340
22.	Puducherry	5
23.	Punjab	1581
24.	Rajasthan	25000
25.	Tamil Nadu	17500
26.	Telangana	25000
27.	Tripura	18700
28.	Uttar Pradesh	5705
29.	Uttarakhand	3814
30.	West Bengal	88948
TOTAL		882325

Allocation of funds for MGNREGA

1708. PROF. M.V. RAJEEV GOWDA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of proportion of the 2016-17 allocation for MGNREGA being spent to complete pending payments from the last financial year to beneficiaries;

(b) whether the Ministry can factually corroborate the announcement by the Finance Minister made while making ₹ 38,500 crore allocation to MGNREGA during the Budget Speech this year, that if it would be the highest ever expenditure on MGNREGA; and

(c) the figures to verify it?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) State/UT-wise details of expenditure incurred towards unskilled wage payments for the previous years and the Financial Year 2016-17 is given in the Statement (*See* below).

(b) and (c) Yes Sir. The expenditure during 2015-16 was highest as compared to last three years. During this FY 2016-17, the budget provision has been further enhanced to ₹ 38,500 crore, hence it is expected that the expenditure during 2016-17 would be higher.

Statement

Expenditure incurred towards unskilled wage payments

(₹ in lakh)

Sl. No.	State	Unskilled wage expenditure	
		Current year payment	Previous years liability paid
1	2	3	4
1.	Andhra Pradesh	10982.91	2437.23
2.	Assam	1314.09	27665.9
3.	Bihar	699.11	22294.51
4.	Chhattisgarh	2390.88	59561.09
5.	Goa	0.27	3.28
6.	Gujarat	899.36	4801.16
7.	Haryana	218.36	1693.53
8.	Himachal Pradesh	288.47	3717.92
9.	Jammu and Kashmir	0.25	51.88
10.	Jharkhand	7557.87	2609.15
11.	Karnataka	5192.41	17285.62
12.	Kerala	136.32	51238.92
13.	Madhya Pradesh	2782.63	51521.65

1	2	3	4
14.	Maharashtra	4808.51	8522.22
15.	Manipur	165.81	5.26
16.	Meghalaya	0	0.78
17.	Mizoram	71.22	0
18.	Odisha	3406.05	25026.13
19.	Punjab	561.38	12484.47
20.	Rajasthan	6616.16	25978.43
21.	Sikkim	11.5	295.29
22.	Tamil Nadu	7448.78	49871.44
23.	Telangana	1342.21	835.91
24.	Tripura	258.68	885.08
25.	Uttar Pradesh	1583.11	69320.35
26.	Uttarakhand	629.01	10565.33
27.	West Bengal	472.42	178094.45
28.	Puducherry	0	0.26
TOTAL		59837.77	626767.24

Corruption of MGNREGA

†1709. SHRI AMAR SHANKAR SABLE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether even the process of online payment system introduced to stop corruption in MGNREGA could not completely stop corruption practices;

(b) if so, the steps taken by Government in this regard;

(c) whether the cases of misappropriation of funds in the name of fake documents and dummy workers have come to notice in the country including Maharashtra and if so, the action taken by Government in such cases so far; and

(d) the details of reasons for delay in making the procurement process for construction work under MGNREGA completely online by Government?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) and (b) No instance of the corruption in the process of online payment system has come to the notice of the Ministry of Rural Development.

† Original notice of the question was received in Hindi.